# GOVERNMENT OF INDIA <br> MINISTRY OF HOME AFFAIRS 

LOK SABHA
UNSTARRED QUESTION NO. 5976

TO BE ANSWERED ON THE 3 ${ }^{\text {RD }}$ APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

ONLINE VISA SYSTEM
5976. SHRI CH. MALLA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:
(a) whether Integrated Online Visa System under the Immigration, Visa, Foreigners Registration and Tracking (IVFRT) project has been operationalised;
(b) if so, the details and status thereof;
(c) whether e-Visa scheme, introduced in the year 2014 for Tourism category, has been extended to cover Business and Medical categories and if so, the details thereof;
(d) whether the Government has revamped FCRA website to make it more user friendly, transparent and to ensure a hassle-free interaction of the user with the Government; and
(e) whether the banks have been integrated with the FCRA System for better coordination of the incoming foreign contributions and if so, the details thereof?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)
(a) \& (b): The integrated online visa application under Immigration, Visa, Foreigners Registration and Tracking (IVFRT) has been operationalized in 167 Indian missions abroad. Besides this, offices of 12 FRROs \& 608 FROs also provide visa related services to foreigners in India.
(c): e-Visa scheme introduced in 2014 for Tourism has been extended to cover Business and Medical purposes also from 01.04.2017.
(d): FCRA web-portal of Ministry of Home Affairs has been revamped to make it more user-friendly, transparent \& richer in data. It ensures hassle free interface between the user and government.
(e): A total of 53 banks have been integrated with FCRA system for better monitoring of the incoming foreign contribution. A list of these Banks is available on web-portal www.fcraonline.nic.in of the MHA

